

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 30714/2014

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

SHANTI DEVI & ORS.

Respondent(s)

Date : 01-05-2018 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE S. ABDUL NAZEER
[IN CHAMBERS]

For Petitioner(s) Mr. Abhinav Agrawal, Adv.
Ms. Garima Prashad, Adv.
Mr. Abhishek, AOR

For Respondent(s) Mr. K.K. Gautam, Adv.
Mr. Rameshwar Prasad Goyal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time is granted to learned counsel for the
petitioners to comply with the Office Report dated 26.04.2018.

(POOJA SEHGAL)
SENIOR PERSONAL ASSISTANT

(TAPAN KUMAR CHAKRABORTY)
BRANCH OFFICER